

Appendix I: Revenue Receipts of States and Union Territories with Legislature

(₹ Lakh)

| Item | ANDHRA PRADESH | | | | ARUNACHAL PRADESH | | | |
|---|-----------------------|----------------------------------|-----------------------------------|----------------------------------|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2017-18 (Accounts) | 2018-19 (Budget Estimates) | 2018-19 (Revised Estimates) | 2019-20 (Budget Estimates) | 2017-18 (Accounts) | 2018-19 (Budget Estimates) | 2018-19 (Revised Estimates) | 2019-20 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL REVENUE (I+II) | 1,05,06,209.6 | 1,55,50,723.0 | 1,14,68,414.5 | 1,78,69,741.8 | 13,77,460.3 | 17,55,356.6 | 19,74,904.0 | 20,85,792.0 |
| I. TAX REVENUE (A+B) | 78,48,757.2 | 97,46,485.0 | 90,83,601.6 | 1,10,27,118.0 | 10,05,435.9 | 11,89,847.1 | 11,63,614.0 | 13,01,110.0 |
| A. State's Own Tax Revenue (1 to 3) | 52,41,373.5 | 64,43,881.0 | 58,69,478.6 | 75,43,770.3 | 1,74,712.9 | 1,38,770.1 | 1,20,000.0 | 1,44,000.0 |
| 1. Taxes on Income (i+ii) | 24,501.7 | 39,976.0 | 25,227.2 | 49,470.4 | - | - | - | - |
| i) Agricultural Income Tax | - | - | - | - | - | - | - | - |
| ii) Taxes on Professions, Trades, Callings and Employment | 24,501.7 | 39,976.0 | 25,227.2 | 49,470.4 | - | - | - | - |
| 2. Taxes on Property and Capital Transactions (i to iii) | 4,50,991.8 | 5,50,000.0 | 5,64,422.9 | 7,22,000.0 | 2,373.6 | 1,392.6 | 2,615.0 | 2,872.1 |
| i) Land Revenue | 10,734.1 | 30,000.0 | 5,724.3 | 30,000.0 | 1,332.0 | 778.8 | 1,465.1 | 1,611.7 |
| ii) Stamps and Registration Fees | 4,27,052.0 | 4,88,000.0 | 5,42,780.9 | 6,60,000.0 | 1,041.7 | 613.8 | 1,149.8 | 1,260.4 |
| iii) Urban Immovable Property Tax | 13,205.6 | 32,000.0 | 15,917.7 | 32,000.0 | - | - | - | - |
| 3. Taxes on Commodities and Services (i to viii) | 47,65,880.0 | 58,53,905.0 | 52,79,828.5 | 67,72,300.0 | 1,72,339.3 | 1,37,377.5 | 1,17,385.0 | 1,41,128.0 |
| i) Sales Tax (a to e) | 25,33,501.1 | 38,44,800.0 | 21,91,445.9 | 28,00,000.0 | 28,512.5 | 37,473.1 | 28,313.0 | 31,144.3 |
| a) State Sales Tax/VAT | 24,47,042.0 | 37,66,415.9 | 21,52,798.6 | 27,42,655.1 | 28,512.5 | 37,473.1 | 28,313.0 | 31,144.3 |
| b) Central Sales Tax | 82,844.0 | 78,384.1 | 38,387.0 | 57,083.7 | - | - | - | - |
| c) Surcharge on Sales Tax | - | - | - | - | - | - | - | - |
| d) Receipts of Turnover Tax | 3,234.8 | - | 64.3 | 65.0 | - | - | - | - |
| e) Other Receipts | 380.3 | - | 196.0 | 196.2 | - | - | - | - |
| ii) State Excise | 5,46,029.6 | 7,35,750.0 | 6,22,020.2 | 8,51,800.0 | 12,261.0 | 13,095.5 | 14,713.2 | 20,835.8 |
| iii) Taxes on Vehicles | 3,03,898.1 | 3,68,750.0 | 3,35,883.0 | 4,00,000.0 | 3,140.4 | 2,959.0 | 3,454.5 | 3,799.9 |
| iv) Taxes on Goods and Passengers | 499.9 | - | 2,620.2 | 500.0 | 12,896.2 | - | 424.0 | - |
| v) Taxes and Duties on Electricity | 1,596.8 | 35,000.0 | 1,146.7 | 10,000.0 | - | - | - | - |
| vi) Entertainment Tax | 3,268.5 | 12,861.3 | 137.6 | - | - | - | - | - |
| vii) SGST | 13,74,798.7 | 8,39,605.0 | 21,25,707.4 | 27,00,000.0 | 1,15,529.2 | 83,849.9 | 70,480.4 | 85,348.0 |
| viii) Other Taxes and Duties | 2,287.4 | 17,138.7 | 867.7 | 10,000.0 | - | - | - | - |
| B. Share in Central Taxes (i to x) | 26,07,383.8 | 33,02,604.0 | 32,14,123.0 | 34,83,347.7 | 8,30,723.0 | 10,51,077.0 | 10,43,614.0 | 11,57,110.0 |
| i) Corporation Tax | 8,87,973.0 | 9,52,644.0 | 11,40,139.0 | 11,86,832.0 | 2,82,584.0 | 3,03,164.0 | 3,30,780.0 | 3,74,731.0 |
| ii) Income Tax | 7,49,830.0 | 8,43,037.0 | 8,39,665.0 | 9,07,265.0 | 2,38,620.0 | 2,68,283.0 | 2,68,077.0 | 3,14,846.0 |
| iii) Estate Duty | - | - | - | - | - | - | - | - |
| iv) Other Taxes on Income and Expenditure | -11.3 | 24.0 | 5,938.0 | 29.7 | - | - | 33,866.0 | - |
| v) Taxes on Wealth | -27.0 | -30.0 | 418.0 | -32.0 | -8.0 | -10.0 | -10.0 | -10.0 |
| vi) Customs | 2,92,640.0 | 1,67,158.0 | 2,32,394.0 | 2,50,740.0 | 93,130.0 | 53,196.0 | 64,751.0 | 72,708.0 |
| vii) Union Excise Duties | 3,05,890.0 | 1,62,892.0 | 1,54,439.0 | 1,89,951.0 | 97,350.0 | 51,838.0 | 51,690.0 | 44,636.0 |
| viii) Service Tax | 2,97,488.0 | - | 30,250.0 | - | 1,06,255.0 | - | 5,202.0 | - |
| ix) CGST | 40,940.0 | 10,91,911.0 | 8,09,186.0 | 9,48,562.0 | 12,792.0 | 3,47,484.0 | 2,89,258.0 | 3,50,199.0 |
| x) Other Taxes and Duties on Commodities and Services | 32,661.0 | 84,968.0 | 1,694.0 | - | - | 27,122.0 | - | - |
| II. NON-TAX REVENUE (C+D) | 26,57,452.4 | 58,04,238.0 | 23,84,813.0 | 68,42,623.8 | 3,72,024.4 | 5,65,509.5 | 8,11,290.0 | 7,84,682.0 |
| C. State's Own Non-Tax Revenue (1 to 6) | 3,81,381.7 | 5,34,660.0 | 4,39,140.5 | 7,35,472.3 | 36,618.7 | 80,000.0 | 82,500.0 | 1,05,000.0 |
| 1. Interest Receipts | 9,608.6 | 27,529.7 | 5,010.9 | 15,000.0 | 4,697.8 | 9,225.7 | 10,067.6 | 11,884.4 |
| 2. Dividends and Profits | 100.4 | 1,680.0 | 131.8 | 500.0 | 0.2 | - | - | - |
| 3. General Services | 1,00,501.2 | 74,622.5 | 67,635.2 | 94,035.2 | 4,048.6 | 14,482.6 | 9,528.1 | 12,230.0 |
| <i>of which: State Lotteries</i> | - | - | - | - | - | - | - | - |

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

| Item | ANDHRA PRADESH | | | | ARUNACHAL PRADESH | | | |
|---|-----------------------|----------------------------------|-----------------------------------|----------------------------------|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2017-18 (Accounts) | 2018-19 (Budget Estimates) | 2018-19 (Revised Estimates) | 2019-20 (Budget Estimates) | 2017-18 (Accounts) | 2018-19 (Budget Estimates) | 2018-19 (Revised Estimates) | 2019-20 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| 4. Social Services (i to ix) | -56,965.1 | 45,144.3 | 62,260.9 | 62,661.4 | 3,586.0 | 5,358.0 | 7,025.9 | 9,569.9 |
| i) Education, Sports, Art and Culture | 10,358.2 | 17,910.7 | 3,096.7 | 10,000.0 | 456.8 | 561.0 | 789.1 | 1,077.4 |
| ii) Medical and Public Health | 17,175.2 | 16,360.0 | 22,203.9 | 25,000.0 | 77.9 | 101.6 | 306.7 | 522.7 |
| iii) Family Welfare | 2.8 | 10.2 | 0.1 | 3.0 | 0.1 | - | - | - |
| iv) Housing | 90.6 | 159.1 | 437.8 | 500.0 | 0.9 | 4.8 | 5.1 | 5.9 |
| v) Urban Development | -89,143.3 | 2,074.3 | 21,808.6 | 22,000.0 | 395.7 | 676.0 | 909.8 | 1,516.2 |
| vi) Labour and Employment | 2,099.6 | 5,748.7 | 2,225.7 | 2,500.0 | 2,128.6 | 3,078.9 | 3,732.8 | 4,717.7 |
| vii) Social Security and Welfare | 166.2 | 754.4 | 11,725.4 | 500.0 | 12.7 | 39.9 | 41.9 | 48.2 |
| viii) Water Supply and Sanitation | 1,193.8 | 1,381.6 | 585.2 | 1,421.2 | 505.0 | 882.4 | 1,226.6 | 1,665.6 |
| ix) Others | 1,091.9 | 745.3 | 177.6 | 737.2 | 8.2 | 13.3 | 14.0 | 16.1 |
| 5. Fiscal Services | - | - | - | - | - | - | - | - |
| 6. Economic Services (i to xvii) | 3,28,136.6 | 3,85,683.6 | 3,04,101.6 | 5,63,275.7 | 24,286.1 | 50,933.7 | 55,878.3 | 71,315.8 |
| i) Crop Husbandry | 2,228.3 | 592.8 | 250.9 | 592.8 | 220.2 | 220.2 | 431.2 | 765.9 |
| ii) Animal Husbandry | 35.2 | 210.8 | 26.4 | 50.0 | 171.1 | 176.7 | 285.5 | 413.3 |
| iii) Fisheries | -117.0 | 420.5 | 308.7 | 432.8 | 18.3 | 21.8 | 22.9 | 26.3 |
| iv) Forestry and Wildlife | 34,156.8 | 60,000.0 | 42,584.0 | 1,04,505.4 | 1,344.1 | 3,314.7 | 4,478.5 | 6,626.3 |
| v) Plantations | - | - | - | - | - | - | - | - |
| vi) Co-operation | 1,801.1 | 2,816.2 | 2,273.9 | 2,897.0 | 121.5 | 148.8 | 356.3 | 579.7 |
| vii) Other Agricultural Programmes | 0.1 | 2.2 | 6.5 | 7.0 | 31.8 | 76.2 | 80.1 | 92.1 |
| viii) Major and Medium Irrigation Projects | 16,860.3 | 32,600.0 | 12,556.6 | 30,700.0 | - | - | - | - |
| ix) Minor Irrigation | 199.5 | 398.1 | 31.6 | 409.5 | 12.3 | 12.1 | 12.7 | 14.6 |
| x) Power | 751.2 | 2,980.1 | 863.7 | 950.0 | 13,340.9 | 34,050.0 | 35,100.0 | 44,237.2 |
| xi) Petroleum | - | - | - | - | - | - | - | - |
| xii) Village and Small Industries | 700.6 | 849.9 | 660.3 | 849.9 | 1,542.9 | 127.1 | 1,633.4 | 2,053.4 |
| xiii) Industries@ | 2,15,637.5 | 2,50,116.6 | 2,21,053.8 | 3,95,119.9 | 4,885.8 | 8,986.9 | 8,988.6 | 10,719.3 |
| xiv) Ports and Light Houses | 16,910.1 | 26,000.0 | 15,036.6 | 18,000.0 | - | - | - | - |
| xv) Road Transport | - | - | - | - | 1,836.8 | 2,755.0 | 3,192.8 | 3,726.7 |
| xvi) Tourism | 5.6 | 13.8 | 1.6 | 14.2 | 119.8 | 127.1 | 233.4 | 553.4 |
| xvii) Others* | 38,967.3 | 8,682.6 | 8,447.0 | 8,747.1 | 640.7 | 917.2 | 1,063.1 | 1,507.6 |
| D. Grants from the Centre (1 to 5) | 22,76,070.6 | 52,69,578.0 | 19,45,672.5 | 61,07,151.5 | 3,35,405.7 | 4,85,509.5 | 7,28,790.0 | 6,79,682.0 |
| 1. State Plan Schemes | - | - | 32,688.0 | - | 20,693.6 | - | 18,800.0 | 20,000.0 |
| of which: Advance release of Plan Assistance for Natural Calamities | - | - | - | - | - | - | - | - |
| 2. Central Plan Schemes | -20,000.0 | - | - | - | 1,367.8 | - | - | - |
| 3. Centrally Sponsored Schemes | 15,48,179.0 | 31,69,428.0 | 12,50,944.8 | 42,25,701.5 | 2,70,784.0 | 4,45,035.0 | 5,49,592.0 | 5,42,500.0 |
| 4. NEC/ Special Plan Scheme | - | - | - | - | 21,198.8 | 17,096.0 | 29,500.0 | 20,000.0 |
| 5. Non-Plan Grants (a to c) | 7,47,891.6 | 21,00,150.0 | 6,62,039.7 | 18,81,450.0 | 21,361.5 | 23,378.5 | 1,30,898.0 | 97,182.0 |
| a) Statutory Grants | 6,97,457.7 | 6,80,200.0 | 6,55,303.7 | 6,71,500.0 | - | - | - | - |
| b) Grants for relief on account of Natural Calamities | - | - | - | - | 5,130.0 | 5,400.0 | 5,400.0 | 5,700.0 |
| c) Others | 50,433.9 | 14,19,950.0 | 6,736.0 | 12,09,950.0 | 16,231.5 | 17,978.5 | 1,25,498.0 | 91,482.0 |
| of which: GST Compensation cess | | | | | | | | |
| i) GST compensation | - | - | - | - | - | - | - | - |
| ii) VAT compensation | - | - | - | - | - | - | - | - |
| iii) Central sales tax compensation | 50,021.0 | - | - | - | - | - | - | - |
| iv) Compensation cess | - | 2,00,000.0 | - | - | - | - | - | - |

See 'Notes to Appendix I'.

Appendix I

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

| Item | ASSAM | | | | BIHAR | | | |
|---|-----------------------|----------------------------------|-----------------------------------|----------------------------------|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2017-18 (Accounts) | 2018-19 (Budget Estimates) | 2018-19 (Revised Estimates) | 2019-20 (Budget Estimates) | 2017-18 (Accounts) | 2018-19 (Budget Estimates) | 2018-19 (Revised Estimates) | 2019-20 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL REVENUE (I+II) | 54,13,093.8 | 74,11,849.7 | 89,85,430.4 | 83,14,799.2 | 1,17,44,673.7 | 1,58,05,140.9 | 1,58,05,140.9 | 1,76,74,763.9 |
| I. TAX REVENUE (A+B) | 35,51,706.0 | 43,54,699.6 | 43,72,386.4 | 52,36,835.4 | 88,21,987.4 | 1,07,17,439.6 | 1,07,17,439.6 | 1,22,92,179.0 |
| A. State's Own Tax Revenue (1 to 3) | 15,46,692.0 | 18,14,700.6 | 18,50,801.4 | 17,99,415.4 | 29,70,849.1 | 33,03,167.6 | 33,03,167.6 | 36,17,469.1 |
| 1. Taxes on Income (i+ii) | 20,690.1 | 24,282.5 | 24,282.5 | 24,113.0 | 8,651.5 | 10,200.0 | 10,200.0 | 13,800.0 |
| i) Agricultural Income Tax | 1,352.2 | 2,698.6 | 2,698.6 | 1,450.0 | - | - | - | - |
| ii) Taxes on Professions, Trades, Callings and Employment | 19,337.9 | 21,583.9 | 21,583.9 | 22,663.0 | 8,651.5 | 10,200.0 | 10,200.0 | 13,800.0 |
| 2. Taxes on Property and Capital Transactions (i to iii) | 45,855.8 | 52,852.6 | 59,652.8 | 65,009.8 | 4,50,431.7 | 5,70,000.0 | 5,70,000.0 | 5,80,000.0 |
| i) Land Revenue | 21,939.3 | 25,411.9 | 32,212.1 | 25,329.8 | 77,865.3 | 1,00,000.0 | 1,00,000.0 | 1,10,000.0 |
| ii) Stamps and Registration Fees | 23,916.5 | 27,440.7 | 27,440.7 | 39,680.0 | 3,72,566.4 | 4,70,000.0 | 4,70,000.0 | 4,70,000.0 |
| iii) Urban Immovable Property Tax | - | - | - | - | - | - | - | - |
| 3. Taxes on Commodities and Services (i to viii) | 14,80,146.1 | 17,37,565.5 | 17,66,866.1 | 17,10,292.5 | 25,11,765.9 | 27,22,967.6 | 27,22,967.6 | 30,23,669.1 |
| i) Sales Tax (a to e) | 6,37,300.0 | 4,04,131.0 | 4,52,962.5 | 4,85,625.0 | 8,29,809.9 | 7,89,000.0 | 7,89,000.0 | 7,15,000.0 |
| a) State Sales Tax/VAT | 6,02,161.1 | 3,87,262.0 | 4,12,262.0 | 4,65,075.0 | 1,11,747.0 | - | - | - |
| b) Central Sales Tax | 33,840.2 | 16,869.0 | 40,700.5 | 20,550.0 | 5,390.4 | 1,000.0 | 1,000.0 | 5,000.0 |
| c) Surcharge on Sales Tax | - | - | - | - | - | - | - | - |
| d) Receipts of Turnover Tax | - | - | - | - | 0.3 | - | - | - |
| e) Other Receipts | 1,298.7 | - | - | - | 7,12,672.3 | 7,88,000.0 | 7,88,000.0 | 7,10,000.0 |
| ii) State Excise | 1,09,515.6 | 1,30,000.0 | 1,30,000.0 | 1,45,000.0 | -343.1 | - | - | - |
| iii) Taxes on Vehicles | 64,695.4 | 73,735.2 | 1,23,735.2 | 89,830.8 | 1,59,950.5 | 2,00,000.0 | 2,00,000.0 | 2,50,000.0 |
| iv) Taxes on Goods and Passengers | 26,263.4 | 1,064.8 | 1,064.8 | 95.0 | 1,64,485.4 | - | - | 5,000.0 |
| v) Taxes and Duties on Electricity | 6,019.3 | 6,190.4 | 6,190.4 | 14,250.8 | 23,916.1 | 31,000.0 | 31,000.0 | 35,000.0 |
| vi) Entertainment Tax | 65.9 | - | - | - | 1,748.4 | - | - | - |
| vii) SGST | 6,32,907.2 | 11,22,444.1 | 10,52,913.1 | 9,75,491.0 | 13,31,896.2 | 17,02,965.0 | 17,02,965.0 | 20,18,669.1 |
| viii) Other Taxes and Duties | 3,379.3 | - | - | - | 302.4 | 2.6 | 2.6 | - |
| B. Share in Central Taxes (i to x) | 20,05,014.0 | 25,39,999.0 | 25,21,585.0 | 34,37,420.0 | 58,51,138.3 | 74,14,272.0 | 74,14,272.0 | 86,74,710.0 |
| i) Corporation Tax | 6,82,945.0 | 7,32,684.0 | 7,99,425.0 | 9,83,440.8 | 19,93,556.0 | 21,38,747.0 | 21,38,747.0 | 25,02,334.0 |
| ii) Income Tax | 5,76,700.0 | 6,48,384.0 | 6,47,884.0 | 7,64,838.0 | 16,83,416.0 | 18,92,671.0 | 18,92,671.0 | 22,14,425.1 |
| iii) Estate Duty | - | - | - | - | - | - | - | - |
| iv) Other Taxes on Income and Expenditure | - | - | - | - | - | - | - | - |
| v) Taxes on Wealth | -20.0 | -23.0 | -25.0 | - | -60.0 | -68.0 | -68.0 | -68.0 |
| vi) Customs | 2,25,070.0 | 1,28,562.0 | 1,56,489.0 | 4,48,266.0 | 6,57,000.0 | 3,75,281.0 | 3,75,281.0 | 4,39,078.8 |
| vii) Union Excise Duties | 2,35,260.0 | 1,25,281.0 | 1,24,924.0 | 3,44,579.0 | 6,86,750.0 | 3,65,703.0 | 3,65,703.0 | 4,27,872.5 |
| viii) Service Tax | 2,53,480.0 | - | 12,254.0 | - | 7,37,929.3 | 1,90,528.0 | 1,90,528.0 | 2,22,917.8 |
| ix) CGST | 31,580.0 | 9,05,111.0 | 7,80,634.0 | 8,96,296.2 | 92,548.0 | 24,51,411.0 | 24,51,411.0 | 28,68,150.9 |
| x) Other Taxes and Duties on Commodities and Services | -1.0 | - | - | - | -1.0 | -1.0 | -1.0 | -1.0 |
| II. NON-TAX REVENUE (C+D) | 18,61,387.8 | 30,57,150.1 | 46,13,044.0 | 30,77,963.8 | 29,22,686.3 | 50,87,701.3 | 50,87,701.3 | 53,82,584.8 |
| C. State's Own Non-Tax Revenue (1 to 6) | 4,07,196.8 | 8,19,166.6 | 13,15,978.7 | 8,53,165.0 | 3,50,673.7 | 4,44,589.0 | 4,44,589.0 | 4,80,646.7 |
| 1. Interest Receipts | 30,538.9 | 58,573.8 | 1,08,573.8 | 37,626.9 | 1,57,723.7 | 2,18,738.7 | 2,18,738.7 | 2,29,384.4 |
| 2. Dividends and Profits | 22,555.1 | 15,332.8 | 15,332.8 | 27,790.1 | 133.9 | 375.1 | 375.1 | 175.0 |
| 3. General Services | 16,923.7 | 35,360.8 | 1,35,355.8 | 21,091.4 | 47,385.8 | 30,182.3 | 30,182.3 | 33,593.2 |
| of which: State Lotteries | 0.3 | - | - | 0.3 | 0.1 | - | - | - |

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

| Item | ASSAM | | | | BIHAR | | | |
|---|-----------------------|----------------------------------|-----------------------------------|----------------------------------|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2017-18 (Accounts) | 2018-19 (Budget Estimates) | 2018-19 (Revised Estimates) | 2019-20 (Budget Estimates) | 2017-18 (Accounts) | 2018-19 (Budget Estimates) | 2018-19 (Revised Estimates) | 2019-20 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| 4. Social Services (i to ix) | 7,401.8 | 5,487.0 | 5,539.4 | 9,119.7 | 12,404.4 | 8,873.4 | 8,873.4 | 11,234.8 |
| i) Education, Sports, Art and Culture | 2,661.3 | 1,945.7 | 1,945.7 | 3,279.0 | 2,147.1 | 1,756.9 | 1,756.9 | 2,152.7 |
| ii) Medical and Public Health | 2,268.4 | 1,518.7 | 1,518.7 | 2,794.9 | 5,452.5 | 4,692.8 | 4,692.8 | 5,506.6 |
| iii) Family Welfare | 0.4 | – | 0.4 | 0.5 | 2.2 | – | – | 2.2 |
| iv) Housing | 1,307.2 | 597.9 | 597.9 | 1,610.7 | 656.6 | 370.0 | 370.0 | 256.7 |
| v) Urban Development | 0.1 | – | 0.1 | 0.1 | 743.1 | 75.0 | 75.0 | 756.0 |
| vi) Labour and Employment | 998.8 | 1,194.5 | 1,194.5 | 1,230.6 | 1,679.3 | 1,191.1 | 1,191.1 | 1,740.5 |
| vii) Social Security and Welfare | 70.6 | 93.0 | 144.9 | 87.0 | 16.6 | 21.1 | 21.1 | 17.4 |
| viii) Water Supply and Sanitation | 93.4 | 135.6 | 135.6 | 115.0 | 1,662.6 | 741.3 | 741.3 | 757.5 |
| ix) Others | 1.5 | 1.6 | 1.6 | 1.9 | 44.4 | 25.2 | 25.2 | 45.3 |
| 5. Fiscal Services | – | – | – | – | – | – | – | – |
| 6. Economic Services (i to xvii) | 3,29,777.4 | 7,04,412.3 | 10,51,177.0 | 7,57,536.8 | 1,33,026.0 | 1,86,419.5 | 1,86,419.5 | 2,06,259.4 |
| i) Crop Husbandry | 79.6 | 88.6 | 88.6 | 98.1 | 1,193.0 | 1,561.1 | 1,561.1 | 1,271.6 |
| ii) Animal Husbandry | 78.9 | 110.5 | 110.5 | 97.2 | 76.1 | 134.3 | 134.3 | 102.6 |
| iii) Fisheries | 373.7 | 446.0 | 446.0 | 460.4 | 1,202.0 | 1,332.0 | 1,332.0 | 1,336.0 |
| iv) Forestry and Wildlife | 25,073.7 | 15,553.0 | 42,763.2 | 30,893.3 | 2,940.8 | 1,595.0 | 1,595.0 | 1,595.0 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 56.3 | 69.5 | 1,238.0 | 69.4 | 862.4 | 3,576.1 | 3,576.1 | 24,918.3 |
| vii) Other Agricultural Programmes | 21.3 | 29.3 | 29.3 | 26.2 | 0.3 | 0.3 | 0.3 | 0.3 |
| viii) Major and Medium Irrigation Projects | 88.4 | 57.4 | 57.4 | 109.0 | 3,949.3 | 5,000.0 | 5,000.0 | 5,000.0 |
| ix) Minor Irrigation | 22.2 | 40.6 | 40.6 | 27.4 | 520.8 | 300.0 | 300.0 | 523.1 |
| x) Power | – | – | – | – | – | – | – | – |
| xi) Petroleum | 2,53,320.2 | 6,41,100.0 | 8,41,427.2 | 5,29,371.6 | – | – | – | – |
| xii) Village and Small Industries | 61.5 | 101.3 | 101.3 | 75.7 | 6.5 | 7.1 | 7.1 | 1.7 |
| xiii) Industries@ | 612.8 | 1,595.0 | 1,595.0 | 1,271.9 | 1,08,279.0 | 1,60,009.0 | 1,60,009.0 | 1,60,010.2 |
| xiv) Ports and Light Houses | – | – | – | – | – | – | – | – |
| xv) Road Transport | – | – | – | – | 17.4 | 20.0 | 20.0 | 20.0 |
| xvi) Tourism | 59.0 | 192.8 | 192.8 | 72.7 | 162.4 | 200.0 | 200.0 | 200.0 |
| xvii) Others* | 49,929.9 | 45,028.4 | 1,63,087.1 | 1,94,964.1 | 13,816.3 | 12,684.6 | 12,684.6 | 11,280.8 |
| D. Grants from the Centre (1 to 5) | 14,54,191.1 | 22,37,983.5 | 32,97,065.3 | 22,24,798.8 | 25,72,012.5 | 46,43,112.3 | 46,43,112.3 | 49,01,938.1 |
| 1. State Plan Schemes | – | – | – | – | -220.2 | – | – | – |
| of which: Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 11,77,125.0 | 17,47,309.7 | 27,39,693.3 | 18,18,234.0 | 13,31,125.4 | 36,95,026.3 | 36,95,026.3 | 37,90,473.1 |
| 4. NEC/ Special Plan Scheme | – | – | – | – | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 2,77,066.1 | 4,90,673.8 | 5,57,372.0 | 4,06,564.8 | 12,41,107.4 | 9,48,086.0 | 9,48,086.0 | 11,11,465.0 |
| a) Statutory Grants | 1,28,305.7 | 3,31,267.0 | 3,51,267.0 | 2,44,126.0 | 4,04,639.3 | 5,37,561.0 | 5,37,561.0 | 7,18,715.0 |
| b) Grants for relief on account of Natural Calamities | – | – | – | – | 1,85,303.0 | 40,725.0 | 40,725.0 | 42,750.0 |
| c) Others | 1,48,760.4 | 1,59,406.8 | 2,06,105.0 | 1,62,438.8 | 6,51,165.1 | 3,69,800.0 | 3,69,800.0 | 3,50,000.0 |
| of which: GST Compensation cess | | | | | | | | |
| i) GST compensation | 90,271.0 | 1,00,000.0 | 1,00,000.0 | 1,00,000.0 | 3,04,100.0 | 3,69,800.0 | 3,69,800.0 | 3,50,000.0 |
| ii) VAT compensation | – | – | – | – | – | – | – | – |
| iii) Central sales tax compensation | – | – | – | – | – | – | – | – |
| iv) Compensation cess | – | – | – | – | – | – | – | – |